

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3943  
ANSWERED ON:20.04.2010  
LAW FOR REFUGEES  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government has any plan to have a legislation with regard to the refugees;
- (b) if so, the number of refugees who are staying in India country wise; and
- (c) if so, the details thereof and by which time this legislation is likely to be introduced and to what extent the refugees will be provided rights in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (c): A proposal to enact a legislation to provide for the establishment of an effective system to protect refugees and asylum seekers both before and after the grant of asylum and matters connected therewith is under consideration. Since a final view has not been taken in the matter so far, it is not possible to indicate the time frame by which the legislation will be introduced in the Parliament. Details of citizens from other countries living in India as refugees are not centrally maintained.